

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 235/16	TP 88/17	For filing remaining objections raised by Registry	433(e) / 433(f)	Mahle Filter Systems (India) Pvt. Ltd. Vs Concur Marketing Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

24 MEDHA RAO
7411220971

MAHLE FILTER

Medha

ORDER

Counsel for Petitioner is present. She has filed memo alongwith annexure. She reported that, notice as ordered by this Tribunal was sent to the Corporate Debtor through e-mail. Counsel is directed to file Affidavit of the Director of the Company confirming notice through e-mail was served on the Corporate Debtor. List it on 05/02/2018.

Ashok
Member (T)

Murali
Member (J)